## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5692 ANSWERED ON:30.04.2013 MARTYR STATUS TO CAPF PERSONNEL Azad Shri Kirti (Jha);Owaisi Shri Asaduddin

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Central Armed Police Forces (CAPF) personnel killed in the line of duty during each of the last three years and the current year, force-wise;
- (b) whether the Government has granted martyr/shaheed status of such CAPF personnel;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Union Government has made consultations with the State Governments in this regard; and
- (e) if so, the details and the outcome thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): Total number of Central Armed Police Forces (CAPF) personnel killed in the line of duty during each of the last three years and the current year, force-wise are as under:

CAPF 2010 2011 2012 2013 Total BSF 08 15 13 02 38 CRPF 143 29 43 18 233 CISF 00 02 08 00 10 ITBP 04 01 00 00 05 SSB 05 06 00 00 11 AR 05 00 05 02 12 Total 165 53 69 22 309

(b) to (e): Martyr/Shaheed is not defined by the Government anywhere and presently no order /notification are being issued for the CAPF personnel to give status of Martyr/Shaheed who killed in the line of duty. In view of the above, no consultation with the State Governments seems necessary.